

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH 'GULESTAN' BUILDING NO:6
PREScot ROAD, MUMBAI:1

Original Application No. 568/97

Thursday the 4th day of December 1997.

CORAM: Hon'ble Shri B.S. Hegde, Member (J)

S.B. Bhalekar
Monument Attendant (Rtd)
Opp. Ambernath Jalashram,
Shiv Mandir, Ambernath (East).
... Applicant.

By Advocate Shri R.N. Pandya.

V/s.

Union of India through
The Secretary,
Ministry of Human Resource
Development, Govt. of India,
New Delhi.

The Director General
Archaeological Survey of India
Janpath, New Delhi.

The Superintending Archaeologist
Archaeological Survey of India
Aurangabad Circle, Bibi-ka-Makbara
Aurangabad, Maharashtra.

The Pay & Accounts Officer,
Archaeological Survey of India
1/9/1113/30/1/C/1 Dayananda
Nagar, Vidyanagar, Hyderabad.
... Respondents.

By Advocate Shri B.Ranganathan for Shri J.P. Deodhar.

O R D E R (ORAL)

(Per Shri B.S. Hegde, Member (J))

Heard counsel for the parties.

The only prayer made in this O.A. is non payment of pension, gratuity and commutation amount payable to him with effect from 1.10.1995. The applicant has retired from service with effect from 1.10.95. The said amount has been paid to the applicant on 3.9.97. The applicant prays for interest on delayed payment. In the circumstances, I hereby direct the respondents to pay interest at the rate of 12% on delayed payment to the applicant in accordance with Rules. The O.A. is disposed of accordingly.


(B.S. Hegde)
Member (J)